

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1857
ANSWERED ON:11.08.2011
BLENDING OF ETHANOL
Singh Shri Ravneet

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether as per the bio- fuel strategy, ten per cent ethanol is supposed to be blended with petrol; and
- (b) if so, the mechanism put in place for the blending exercise and its adherence to the Bureau of Indian Standards (BIS) specifications?

Answer

MINISTER of STATE for PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a) The Government has decided on 16.08.2010 that entire quantity of ethanol made available by the manufacturers, at the price declared by the competent authority, would be absorbed for the Ethanol Blended Petrol (EBP) Programme upto a limit of 10%.

However, as per the availability of supply of ethanol, presently 5% EBP Programme is under implementation in 13 States and 3 UTs, as Oil Marketing Companies (OMCs) have been able to contract only 55.87 crore litres of ethanol in 13 States and 3 UTs against the requirement of 105 crore litres of ethanol in 20 States and 4 UTs for blending upto 5%. Only after sustainability of 5% EBP Programme, the ethanol blending programme could be extended upto 10%.

(b) Does not arise.